

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
(DEPARTMENT OF JUSTICE)**

**RAJYA SABHA  
UNSTARRED QUESTION No. 3454  
TO BE ANSWERED ON THURSDAY, THE 25<sup>th</sup> MARCH, 2021**

**Virtual hearings through video conferencing**

**3454 # Shri Ram Shakal:**

Will the Minister of *Law and Justice* be pleased to state:

- (a) whether several advocates attended the virtual hearings of the Supreme Court through video conferencing in the year 2020; and
- (b) if so, the State-wise details thereof?

**ANSWER**

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS  
AND ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI RAVI SHANKAR PRASAD)**

(a) : As per information provided by the Supreme Court of India, the approximate number of Advocates who attended the virtual hearings of the Supreme Court through video conferencing from 23rd March 2020 to 31<sup>st</sup> December, 2020 is 3,38,144.

(b) : State-wise information of advocates who attended virtual hearings is not maintained by the Supreme Court of India.

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